

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14258/2005

(From the judgement and order dated 15/06/2005 in MAT No. 1533/2005 of
The HIGH COURT OF CALCUTTA)

SECY.WEST BENGAL COUNCIL OF HIGHERT SEC.

Petitioner(s)

VERSUS

AYAN DAS AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Ms. Shipra Ghose,Adv.

For Respondent(s)

Mr. Rauf Rahim,Adv.

Mr. Tara Chandra Sharma ,Adv

Ms.Neelam Sharma,Adv.

Mr. Rajeev Sharma,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Orders reserved.

(Ganga Thakur) (Vijay Aggarwal)
PS to Registrar Court Master